

In The Central Administrative Tribunal Jaipur Bench, Jaipur

(11)

OA./TAMP No. 318/88

Versus

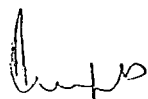
Date of Order

Orders

Can let.
Order dt. 12/7/02

Shri P.V. Calla, learned counsel
for applicant prays that applicant be
given liberty to move the matter ahead
to the extent, his grievance still survives.
This is allowed as such.


J. K. KAUSHIK
JUDICIAL MEMBER


A. P. NAGRATH
ADMINISTRATIVE MEMBER

Copy Read
for P.V. Calla
19/7/02